

No. F. 9(19)-D/Judicial/KHW/2020/ 2788

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAL TRIPURA

Dated 04<sup>th</sup> November, 2020


Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of October, 2020 under the Jurisdiction of Khowal Judicial District.

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,  
With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of September, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	159	1	303	10	0	0	462	11
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	13	0	277	60	808	126	1098	186
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	44	1	55	0	0	0	99	1
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	37	0	90	0	556	0	683	0
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	26	1	229	0	808	0	1063	1
<b>Total =</b>	<b>279</b>	<b>3</b>	<b>954</b>	<b>70</b>	<b>2172</b>	<b>126</b>	<b>3405</b>	<b>199</b>

Yours faithfully

  
District & Sessions Judge  
Khowal, Tripura  
04/11/2020

ok 04.11.20